sub-seetion (4) of section 24 of the Reserve and Auxiliary Air Forces Act, 1952. [Placed in Library. See No. LT-5499/82.]

II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 235, dated the 9th October, 1982, publishing the Coast Guard Subordinate Officers (Technical Branch), Recruitment Rules, 1982, umder sub-section (3) of section 123 03 the Coast Guard Act, 1978. [Placed in Library. See No. LT-5542/82.]

REPORTS OF STUDY TOURS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI PIARE LALL KUREEL Urf PIARE LAL TALIB UNNAVI (Uitar Pradesh) : Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Report of the Study Tour of the Study Group I of the Committee on its visit to Village Rampur, District Mainpuri (U.P.) on 31st July, 1982.
- (ii) Report of the Study Tour of the Study Group II of the Committee on its visit to Vilage Gaini in District Aurangabad land Patna (Bihar) on 31st July, and ist August, 1982.

MESSAGES FROM THE LOK SABHA

I. The Central Excise Laws (Amendment and Validation) Bill, 1982

Ti. The Assam Appropriation (No. 3) BiU, 1982

ADDITIONAL SECRETARY: Sir, I have to report to the House the 1443 RS

following messages received trom the Lok Sabha, signed by the Secretary of the Lok Sabha:—

Russians in India

I

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Central Excise Laws (Amendment and Validation) Bill, 1982, as passed by Lok Sabha at its sitting held on the 18th October, 1982.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of ar tide 1 io of the Constitution of India."

II

"Inaccordance with theprovisiens of Rule 96 ofthe Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Assam Appropriation (No. 3) Bill, ig82,aspassed by Lok Sabha at its sitting held on the 18th October, 1982

2. The Speaker has certified that this Bill is a Money BiH."

Sir, I lay a copy of each of the Bills on the Table.

REFERENCE TO THE REPOR-TED PRESENCE OF RUSSIANS IN INDIA

श्री जगदीश प्रताद माथुर (उत्तर प्रदेश): श्रीमन्, मैंने कल भी ग्रापके माध्यम से सरकार का ध्यान ग्राकुष्ट किया था कि मुझे इतना बताया जाए कि हिन्दुस्तान में कितने रूसी लोग न्हते हैं। इस ग्राधार पर सवाल को ग्रापने मना कर दिया था कि पालियामेंटरी कमेटी के बिचाराधीन यह मामला है। मुझे बताया जाना चाहिए कि कौन सी कमेटी के विचाराधीन है। कितने रूसी यहां पर नहते हैं इसके बारे में मैं कई सवाल पूछ चुका हूं, कुछ न कुछ जवाब गोलमाल करके दिया जाता है।